

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

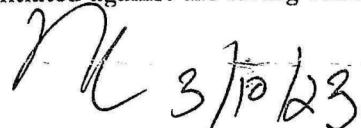
OFFICE ORDER

The following officials are hereby nominated as 'Trainers' to impart 'Unicode Hindi Typing Training' to the Stenographers (SPAs & PAs) posted in Central District (Ref: Order No.72654-784/Admn.I/P&T/IIQs/2023 dated 26.09.2023) scheduled w.e.f. 04.10.2023 to 14.10.2023 (03:00 PM to 05:00 PM) in Room No.232A, Second Floor, Tis Hazari Courts, Delhi in addition to their present assignments:

S.No.	Name, Desig. & EC	Present place of posting
1	Ms. Shailja Malhotra, Judl. Asstt. EC:87621363	Reader in the court of Ms. Saumya Chauhan, ASJ (ITC-02) (West), TIIIC, Delhi.
2	Sh. Atul Kumar, Judl., Asstt. EC:12020	Hindi Section (West), TIIIC, Delhi.
3	Ms. Swati Priya, Judl. Asstt. EC:41560255	Hindi Section (East), Karkardooma Courts, Delhi.

Note: Ms. Swati Priya, Judl. Asstt. may claim TA/DA for her visit from Karkardooma to Tis Hazari Courts, as per rules.

2. Non-compliance of the aforesaid directions shall be considered deliberate insubordination and disciplinary action shall be initiated against the erring officials without any further notice.


(Narottam Kaushal)


Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

2348
651

No. 73481-500 Misc./P&T/Admn.II(HQs)/2023 Dated, Delhi the _____

Forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (West), TIIIC, Delhi.
2. The Principal District & Sessions Judge (East), Karkardooma Courts, Delhi.
3. The Chairperson, Central Hindi Implementation Committee (District Courts), Delhi.
4. The Nodal Officer, Central Hindi Implementation Committee (District Courts), Delhi.
5. The Sr. Accounts Officer, Accounts Branch (Central), TIIIC, Delhi.
6. The DDO (Central), Tis Hazari Courts, Delhi.
7. The DDO (East), Karkardooma Courts, Delhi.
8. The Officers / Officers-in-charge concerned with the request to relieve the above-mentioned officials at reasonable time to enable them to reach the venue well before scheduled time.
9. Personal Office of the undersigned.
10. For uploading on LAYERS
11. For uploading on Website.
12. Officials concerned.


Principal District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi